NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 127/397-398/NCLT/AHM/2016 (New) C.P. No. 48/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

Name of the Company:

Scanpoints Geomatics Ltd.

Shreejikrupa Buildcon Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Company SECRETARY

PETITIONER AKODA

Learned CS Mr. Akshesh Dave present for Petitioner.

It appears that no notice has been taken before admission about the date of hearing to Respondent 1 to 4.

Petitioner is directed to serve notice on Respondents 1 to 4, requiring them to appear before this Tribunal either in person or through professional, and file proof of service.

List the matter on 23.2.2017 for hearing before admission.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this the 13th day of January, 2017.